

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

UNSTARRED QUESTION NO:1251

ANSWERED ON:16.11.2010

IRREGULARITIES IN SALE OF CG TICKETS

Mahajan Smt. Sumitra;Mani Shri Jose K.;Premdas Shri

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether the incidents of financial irregularities in the sale of tickets/black marketing of complimentary passes have been reported during the Commonwealth Games(CG) held in Delhi;

(b) if so, the details thereof and reaction of the Government thereto alongwith the details of action taken by the Government against the officials/persons involved in such activities;

(c) whether there are reports that the Organising Committee (OC) resorted to sales of car stickers for access to dedicated lanes; and

(d) if so, the reaction of the Government thereto?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (DR. M.S. GILL)

(a) The Organising Committee (OC) has informed that no such incidents were reported.

(b) Does not arise.

(c) & (d) As per Commonwealth Games Federation's requirement and the practice prevalent from various Commonwealth Games, Vehicles Access & Parking Permit (VAPP) were to be provided at the published rate to the entitled Games Family Members, for using dedicated lanes and parking facilities at the nominated locations. Accordingly, OC had provided Vehicle Access & Parking Permit (VAPP) to Commonwealth Games Associations, Accredited Media & Broadcasters, and High Commissions.